## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 12/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel V/s.

Mercury Estate Pyt. Ltd. & Ore

Mercury Estate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

N. M. SAKRAH KHAMBATI Adv. for
ilb M/s. WADIA GHANOY & co. Lesp. 223

Pankej Pardey Ashr for Refrance P&

ORDER TCP 12/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)